


**Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial Cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.11.2019**

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.10.2019) (3)	No. of new cases Instituted (from 01.10.2019 to 31.10.2019) (4)	Total cases pending in the court (as on 31.10.2019) (5)	No. of cases disposed(from 01.10.2019 to 31.10.2019) (6)	Average No. of days taken to decide the case (7)
1	<b>High Court of Karnataka</b>	23	7	24	6	28 days
<b>Subordinate Court of Karnataka State:</b>						
2	LXXXII Addl. City Civil and Sesions Judge, Bengaluru City.	915	98	967	46	4 Years 6 Months 13 Days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	106	11	111	6	6 Months 13 days
4	IV Addl. District and Sessions Judge, Ballari.	518	25	520	23	1 Year 11 Months 5 days
	<b>Total</b>	<b>1539</b>	<b>134</b>	<b>1598</b>	<b>75</b>	<b>2 Years 3Months 29 Days</b>

Note: Vide Notification No. LAW/LCE/48/2019 dated 09.10.2019 and corigendem dated 24.10.2019, the District Judges of 30 District Courts mentioned therein are notified as Presiding Officers of the Commercial Court of Concerned Districts and those 30 Courts are independent in dealing the cases of their Jurisdiction.

  
 Section Officer  
 High Court of Karnataka  
 Bangalore - 560 001